

- (b) Review by Government on the working of the above Company.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6304/07]

- II. A copy each (in English and Hindi) of the following papers:
 - (i) Memorandum of Understanding between the Government of India (Ministry of Mines) and the Hindustan Copper Limited (HCL), for the year 2007-08. [Placed in Library. See No. L.T. 6303/07]
 - (ii) Memorandum of Understanding between the Governemnt of India (Ministry of Mines) and the Mineral Exploration Corporation Limited (MECL), for the year 2007-2008. [Placed in Library. See No. L.T. 6302/07]

Notification of the Ministry of Law and Justice

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ):
Sir, I lay on the Table a copy (in English and Hindi) of the Ministry of Law and Justice (Department of Legal Affairs) Notification G.S.R. 109 (E) dated the 27th February, 2007, publishing Corrigendum to G.S.R. 9(E) dated the 9th January, 2006, substituting certain entries in the original Notification. [Placed in Library. See No. L.T. 6221/07]

Notifications of the Ministry of Human Resource Development

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): Sir, I lay on the Table:

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of School Education and Literacy), under section 33 of the National Council for Teacher Education Act, 1993:
 - (1) F.No.47-33/2005/NCTE/CDN dated the 20th May, 2006,

- regarding nomination of members of various Regional Committees, along with delay statement. [Placed in Library. See No. L.T. 6350/07]
- (2) F.No.49-4/2006/NCTE/ (N and S) dated the 21st July, 2006, publishing the National Council for Teacher Education (Recognition Norms and Procedure) (Amendment) Regulations, 2006 along with delay statement. [Placed in Library. See No. L.T. 6349/07]
 - (3) F.No.47-4/2006/NCTE/ CDN dated the 16th September, 2006, regarding nomination to the Western Regional Committee, along with delay statement. [Placed in Library. See No. L.T. 6350/07]
 - (4) F.No.49-4/2006/NCTE/ (N and S) dated the 15th November, 2006, publishing the National Council for Teacher Education (Recognition Norms and Procedure) (Second Amendment) Regulations, 2006 along with delay statement.
 - (5) F.No.49-4/2006/NCTE/ (N and S) dated the 11th December, 2006, publishing the National Council for Teacher Education (Recognition Norms and Procedure) (Third Amendment) Regulations, 2006 along with delay statement.
 - (6) F.No.49-4/2006/NCTE/ (N and S) dated the 2nd January, 2007, publishing the National Council for Teacher Education (Recognition Norms and Procedure) (Fourth Amendment) Regulations, 2006. [Placed in Library. See No. L.T. 6349/07]
- I. **Report and Accounts (2005—06) of the NSFDC, Delhi and related papers.**
 - II. **Report and Accounts (2005—06) of the AYJNIHH, and related papers.**
 - III. **Report and Accounts (2005—06) of the National Institute for the Mentally Handicapped, Secunderabad, Andhra Pradesh and related papers**